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9/5/1997

Hon'ble Dr. R.K. Saxena, J.M.

Hon'ble Mr. D.S. Baweja, A.M.

None appears for the parties. We find from the perusal of the record that last time when the counsel for the applicant had appeared was 31.10.1995. The matter was listed for final hearing on 19.12.1995, 22.3.1996, 5.8.1996, 8.11.1996, 28.1.1997 and today. But the case could not be taken up either because time was not left or there was no sitting. In these circumstances, one more opportunity is given. Fix on 21.8.1997.

~~Sharma~~ Sharma
A.M.

TM
J.M.

am/

21.8.97

For Dr. R.K. Saxena SW
For Dr. D.S. Baweja AS

None appears for the applicant while Sh. M.R. Sharma proxy counsel to Sh. A.K. Gaur Counsel for the respondent present learned counsel for the applicant had last appeared on 31-X-95. Thereafter he could not appear. Even R.A. has not been filed. It is clear that the applicant has lost interest. O.A. stands dismissed for default.

DR

Sharma
AS

TM
J.M.